MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING MAY,2025

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	12	14	261
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	251	116	2,322
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	15	3	254
BONDED LABOUR (Inc. Code 601)	58	4	116
CHILDREN (Inc. Code 100-117)	73	20	273
WOMEN (Inc. Code 1300-1316)	401	132	838
SC/ST/OBC (Inc. Code 1900-1909)	80	34	192
OTHERS	5,620	2,395	11,382
TOTAL	6,510	2,718	15,638

(data as on 05.06.2025)

SUO-MOTU Cognizance / Human Rights Defenders Cases registered

during the month of May, 2025			
	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU	6	0	212
HRD	0	0	5

Cases where NHRC recommended Monetary relief during the month of May, 2025

Nature of incident	No of Cases	Amount recommend
		ed
		(in Rs.)
CUSTODIAL DEATH (Judicial)	12	65,00,000
ALLEGED CUSTODIAL DEATHS IN JUDICIAL CUSTODY	1	5,00,000
MURDER BY ANTI SOCIAL ELEMENTS	1	1,00,000
ABUSE OF POWER	1	75,000
CUSTODIAL DEATH (Police)	4	19,00,000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	2	10,00,000
INACTION BY THE STATE GOVERNMENT/ CENTRAL GOVT.OFFICIALS	1	7,00,000
DEATH DUE TO ELECTROCUTION	3	12,00,000
MOB LYNCHING	1	3,00,000
TOTAL	26	1,22,75,000